

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RAM LAL KAMAL RAJ
JEWELLERS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	RAM LAL KAMAL RAJ JEWELLERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	18/03/2011
3.	Authority under which corporate debtor is incorporated /registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U36910DL2011PTC216140
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 109, First Floor, Ravi Market, 188-89, Katra Mashroo, Dariba Kalan, North Delhi, Delhi, India, 110006
6.	Date of closure of Insolvency Resolution Process	09/11/2023
7.	Liquidation commencement date of corporate debtor	09/11/2023(order received on 14/11/2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Debashis Nanda IBBI Reg. No.: IBBI/IPA-003/IP- N00040/2017-18/10316
9.	Address and e-mail of the liquidator, as registered with the Board	CS-14, Ansal Plaza, Vaishali, Ghaziabad, U.P. dnanda.cma@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	CS-14, Ansal Plaza, Vaishali, Ghaziabad, U.P. liquidationrkrjewellers@gmail.com
11.	Last date for submission of claims	14/12/2023

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench, Court VI has ordered the commencement of liquidation of Ram Lal Kamal Raj Jewellers Private Limited on 09/11/2023.

The stakeholders of Ram Lal Kamal Raj Jewellers Private Limited are hereby called upon to submit their claims with proof on or before 14/12/2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.


CMA Debashis Nanda
Liquidator of Ram Lal Kamal Raj Jewellers Private Limited
IBBI Reg. No.: IBBI/IPA-003/IP-N00040/2017-18/10316
liquidationrkrjewellers@gmail.com

Date: 17/11/2023
Place: Ghaziabad, Uttar Pradesh